

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 45

CA 267/2021 CA 338/2021 CA 228/2022 CA 250/2022 IN CP
3638/MB/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON 14.09.2022

NAME OF THE PARTIES: - **Union of India**
V/s
Infrastructure Leasing &
Financial Services Ltd & Ors

Appearance (via video-conference):

For Applicant : Aditya Sikka

For Applicant CA267 : M. S. Bhardwaj

For Claim Management Advisor : Adv. Deep Roy and Adv. Dhaval Savla

Section 242(4),241-242

ORDER

CA228/2022 & CA250/2022

These matters are wrongly listed on Board today as the same are already disposed of vide orders of this Bench dated **18.07.2022 & 08.07.2022** respectively. **Registry is directed** to not list these Applications again on Board.

CA 267/2021 & CA 338/2021

Due to paucity of time, these matters could not be taken up today.

Accordingly, list this matter on Board on **07.11.2022**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Akash Srivastava

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)